

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2314  
ANSWERED ON:17.12.2003  
PORT TRANSIT FACILITIES BY BANGLADESH  
A.F. GOLAM OSMANI;SHYAMA SINGH;UTTAMRAO DEORAO PATIL

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) Whether the Government of Bangladesh has decided to extend port transit facilities to India on priority basis;
- (b) if so, the extent to which India would be benefitted by such transit facilities;
- (c) whether Bangladesh has agreed to extend more facilities to India on a reciprocal basis; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI VINOD KHANNA)

- (a) The Trade Agreement between India and Bangladesh provides for grant of transit by waterways, roadways and railways. However, at present only transit through inland waterways is being provided by Bangladesh.
- (b) Access to Chittagong port would give the North Eastern States, especially Tripura, Mizoram and Meghalaya, greater connectivity with the rest of India and the world.
- (c) No.
- (d) Does not arise.